

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)
Court-II**

Appeal Nos.107 of 2012 and 43 of 2012

Dated: 1st November, 2012

**Present : Hon'ble Mr. Justice P.S. Datta, Judicial Member
Hon'ble Mr. V.J. Talwar, Technical Member**

In the matter of:

Powergrid Corpn. of India Ltd.

.... Appellant (s)

Versus

**Central Electricity Regulatory
Commission & Anr.**

.... Respondent(s)

Counsel for the Appellant (s)

:

Ms. Swagatika Sahoo

Counsel for the Respondent (s)

:

Mr. Manu Seshadri

ORDER

On the prayer of the learned counsel for both the parties, hearing is adjourned to **21st November, 2012.**

**(V.J. Talwar)
Technical Member**

**(Justice P.S. Datta)
Judicial Member**

